

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two (02) District and Sessions Judges to participate in the Academic Programme No.P-1341 on the “**National Conference on Sentencing, Probation and Victim Compensation**” scheduled to be held on 08.04.2023 (Saturday) and 09.04.2023 (Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

READ: 1. Ref. No.NJA/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.
2. High Court’s letter Roc.No.1479/SO/2022, dated 04.04.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.1638/2023 - B.SPL., DATED: 06.04.2023

The following two (02) District and Sessions Judges, mentioned in Column No.2, vide High Court’s letter 2nd read above, who are nominated to participate in the Academic Programme No.P-1341 on “**National Conference on Sentencing, Probation and Victim Compensation**” scheduled to be held on 08.04.2023 (Saturday) and 09.04.2023 (Sunday) at National Judicial Academy, Bhopal, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI PATHLAVATH NARAYANA BABU, Principal District and Sessions Judge, Jayshankar Bhupalapally District at Bhupalapally.	Principal District and Sessions Judge, Mulugu.
2.	SRI A.KARNA KUMAR, Principal District and Sessions Judge, Nirmal.	Principal District and Sessions Judge, Adilabad.

The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

..contd.2.

On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
 2. **The nominated officers are entitled only for actual journey period.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
5. The Principal District and Sessions Judge, Jayshankar Bhupalapally District at Bhupalapally.
6. The Principal District and Sessions Judge, Nirmal.
7. The Principal District and Sessions Judge, Mulugu.
8. The Principal District and Sessions Judge, Adilabad.
9. The District Treasury Officer(s), Adilabad, Nirmal, Mulugu and Bhupalapally.
10. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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